

were and are very sympathetic to the people of this area and were anxious to help them to the best of their ability. It was for this reason that an unusual and special grant was made of Rs. 60 lakhs for relief and rehabilitation in this area.

The delay in paying has been due to the very large number of cases involved, and because of the lack of communications in these areas. During the monsoon period the process of investigation is especially difficult.

Shri Rishang Keishing: May I know, Sir, when the enquiry will be completed and the payment be commenced?

Sardar Majithia: As I said, this area has no roads and communication is very difficult. A very large number of claims have been put up. They have all to be investigated. It is a very, very complicated process and it will take some time.

Shri Rishang Keishing: In view of the fact that the amount of Rs. 60 lakhs allotted by the Government of India as relief is too meagre in comparison with the amount claimed by the people, will Government consider increasing it?

Sardar Majithia: As I said, this is only a relief. It is in no case a compensation at all and the Government is doing its best with the limited resources it has got to give relief where it is needed.

Shri Sarangadhar Das: May I know whether relief or compensation has been paid to the owners of buildings in Imphal, immediately after the war, but not in the villages so far?

Sardar Majithia: I am not aware of that. If the hon. Member gives me notice, I shall look into it.

ADVISERS IN PEPSU

*627. **Sardar Hukam Singh:** Will the Minister of States be pleased to state what is the total amount (salary and other emoluments separately) paid monthly to (i) the Adviser and (ii)

the Additional Adviser in PEPSU under the President's Rule?

The Minister of Home Affairs and States (Dr. Katju):

(i) *Adviser*

Salary :	Rs. 4,000/- p.m.
Other emoluments :	Nil
TOTAL :	Rs. 4,000/- p.m.

(ii) *Joint Adviser*

Salary :	Rs. 3,250 - p.m.
Other emoluments :	Nil
TOTAL :	Rs. 3,250 /-p.m.

Sardar Hukam Singh: Have they any special authority to spend on the maintenance of transport as well?

Dr. Katju: I could not catch the question.

Sardar Hukam Singh: Have they any special authority to spend on the maintenance of cars?

Mr. Speaker: Any special allowances to them?

Dr. Katju: The Adviser is entitled to the free use of a State car.

Sardar Hukam Singh: What about the Joint Adviser?

Dr. Katju: Same terms.

Sardar Hukam Singh: Have Government any idea as to how much the Adviser or the Joint Adviser has been spending on the maintenance of these cars?

Dr. Katju: I do not know, I should like to have notice.

Shri Punnoose: Is the Adviser given a free house?

Dr. Katju: The Adviser has got a very simply furnished rent-free house.